



2025:DHC:8425-DB



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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

**W.P.(C) 13182/2022 & CM APPL. 59761/2025**

**ASHWANI KUMAR SARPAL**

.....Petitioner

Through: Mr. K.P. Sundar Rao,  
Advocate.

versus

**THE HIGH COURT OF DELHI**

.....Respondent

Through: Dr. Amit George, Mr.  
Adhishwar Suri, Ms. Ibansara, Mr. Dushyant  
Kishan Kaul, Advocates.

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER**

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**19.09.2025**

**C.HARI SHANKAR, J.**

1. Mr. K.P. Sundar Rao, learned Counsel for the petitioners, on instructions, seeks leave to withdraw the writ petition as he submits that it has become infructuous.

2. The petition is dismissed as withdrawn. Pending application stands disposed of.

**C.HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**SEPTEMBER 19, 2025/pa**